

M/s A.B.L. Projects (Panache Valley) Dehradun Vs Arun Sabharwal

Court: Uttarakhand High Court

Date of Decision: Sept. 5, 2024

Hon'ble Judges: Alok Kumar Verma, J

Bench: Single Bench

Advocate: Ramandeep Singh

Final Decision: Dismissed

Judgement

Alok Kumar Verma, J

1. There is no representation on behalf of the appellant even in the revised call.
2. Mr. Ramandeep Singh, learned counsel for the respondent through video conferencing.
3. The present RERA APPEAL (RERA APPEAL No.10 of 2020) is dismissed for want of prosecution.